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ITEM NO.43

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).5197/2013

(From the judgement and order dated 04/03/2013 in CRIMINAL APPEAL No. 2007/1982 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAJESHWAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail and office report)

Date: 28/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. J.C. Gupta, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Dharm Singh, Adv.
for Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. V.K. Shukla, A.A.G.
Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Application for bail (CRLMP No. 13413 of 2013) is dismissed.

| (S.K. Rakheja)
| Court Master

| |(Indu Satija)
| |Assistant Registrar

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